NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

T.P. No.61/560(6)/NCLT/AHM/2017(New) C.P. No. 131/560(6)/NCLT/AHM/2016(Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON <u>04.05.2017</u>

Name of the Company:

Faisal Abdul Gaffar Kapadia & Ors.

Registrar of Companies

Section of the Companies Act:

Sections 560(6) of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

1. SH. NAVIN KATHA

PATITION ER

Learned Advocate Mr. Navin Pahwa present for Petitioner. None present for Respondent ROC.

Petitioner is directed to issue notice to ROC informing the date of hearing before this Tribunal and serve a copy of this Order and file proof of service.

List the matter on 16.05.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 4th day of May, 2017.